

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 177/2022**

IN THE MATTER OF:

ABHIST KUSUM GUPTA APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS. RESPONDENTS

NDOH: 08.02.2023

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RESPONDENT NO. 9

Through

Dated: 07.02.23
New Delhi

Nishi Kant Singh
CHAUDHARY LAW OFFICES
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PRINCIPAL BENCH, NEW DELHI**

O. A. No. 177/2022

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ABHIST KUSUM GUPTA APPLICANTS

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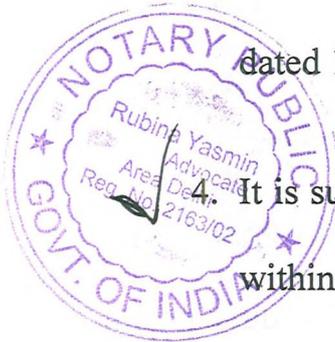
STATE OF U.P. & ORS. RESPONDENTS

**ACTION TAKEN REPORT/COMPLINANCE AFFIDAVIT FOR
AND ON BEHALF OF THE RESPONDENT NO.9/GREATER
NOIDA AUTHORITY**

I, Amit Kumar, S/o- Sri Rajbeer Singh, Aged about 34 years, working as Assistant Manager with Greater Noida Authority, having office at Work Circle-VIII, Plot No.1, Sector-K.P.-IV, Greater Noida, Gautam Buddha Nagar-201310, presently at New Delhi, do hereby solemnly affirm and state as under:

1. That I am working as Assistant Manager with Greater Noida Industrial Development Authority and as such in my official capacity I am well conversant with the facts and circumstances of the facts and circumstances of the present case and therefore competent to swear the instant affidavit.

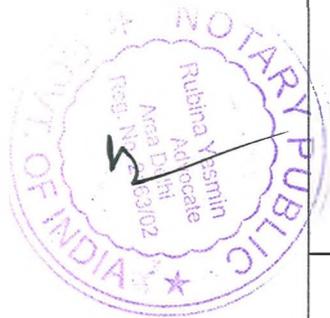
2. That this Hon'ble Tribunal vide its Order dated 12.10.2022 passed in the above captioned matter has directed the Greater Noida Authority to file an action taken report with respect to amelioration of ponds falling within the ambit of Greater Noida Authority.
3. That the present Action taken report in the form of compliance affidavit is being filed for and on behalf of the Greater Noida Authority pursuant to and in due compliance of aforesaid Order dated 12.10.2022 passed by this Hon'ble Tribunal.



4. It is submitted with great respect that there are total 281 ponds within the ambit of Greater Noida Authority which has been categorized as under in the Short Affidavit/Compliance Affidavit dated 11.10.2022 and also duly recorded in the aforesaid Order dated 12.10.2022:

A.	Ponds which are in existence fully or partially	215 ponds
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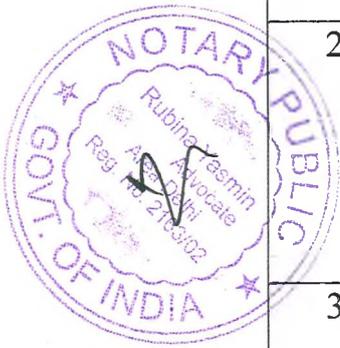
B.	Ponds on which development work like road, green belt, public utility houses, Smarak park etc	07 ponds
C.	Ponds on which factory, group housing, industrial plots have been allotted	05 ponds
D.	Ponds on which dense population existed even before the same came to be vested with Greater Noida on 28.12.2020 and as such it is the prerogative of District Administration to clear the encroachment in terms of section 67 of the Revenue Code	54 ponds
	Total	281 Ponds



5. It is submitted that the so far as category "A" is concerned, the same has been sub-divided into two phases for the purpose of developing/increasing the ameliorative value of the said category of ponds. It is humbly submitted that in the first phase

of development total 169 pond have been identified with respect to which work may get completed by the end of this year whereas in the second phase of development 46 ponds shall be developed immediately thereafter. It is further submitted that the details of development of ponds in first phase of development are as under:

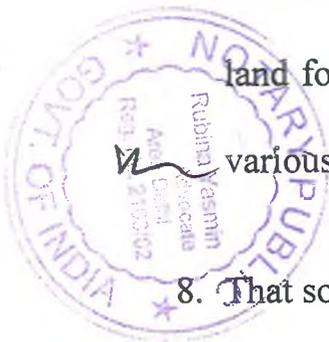
Sl. No.	Description	No. of Ponds
1.	Ponds which are in tendering process	96
2.	Ponds with regard to which work has been awarded/ or work is in the advance stage	35
3.	Ponds with respect to which work has already started	7
4.	Ponds which are already developed	17
5.	Ponds which are presently being developed with the help of NGO	14
	Total	169



6. That the Answering Respondent with permission of this Hon'ble Tribunal placing certain photographs by way of illustration showing the some of the fully rejuvenated ponds and also showing some of the ponds where the work is going on war level. Copies of such photographs showing rejuvenated ponds as well as ponds where work for rejuvenation of ponds are in progress are being annexed herewith and marked as **ANNEXURE-A (COLLY.)**

7. That so far as the ponds falling in category "B" & "C" are concerned it is submitted that the Planning Department of the Greater Noida Authority have already initiated process for identification of the land for the purpose of development of the said categories of ponds on some alternate place in terms of Government Order dated 03.06.2016 however identification of land for the said purpose is taking time due to involvement of various government agencies.

8. That so far as the ponds falling in category 'D' is concerned, this Hon'ble Court may issue appropriate directions to the revenue authority for removal of encroachment. It may be pertinent to mention herein that the revenue authority had been vested with the



right, title & interest of these ponds prior to 28th of December, 2020 and under the Revenue Code it the revenue authority only, which is empowered to remove the encroachment in view of section 67 of the UP Revenue Code, 2006. It is submitted that the Greater NOIDA Authority has sent several letters to the district administration requesting for removal of the encroachment as per law. It is further submitted that recently the Greater Noida Authority vide Letter No. Project/Work Circle-8/2023/5140 dated 30.01.2023 have requested the District Administration for providing detail action taken report with respect to 54 ponds falling in the aforesaid category "D". A copy of the Letter dated 30.01.2023 is being annexed herewith and marked as

ANNEXURE-B

9. That the instant Action taken report is being filed for and on behalf of Greater Noida Authority in due compliance of the order dated 12.10.2022 passed by this Hon'ble Tribunal and in the interest of justice.

10. That the Greater Noida Authority has great respect for this Hon'be Tribunal and as such it is fully committed to comply any direction passed by this Hon'ble Tribunal.

That the contents are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom

Amit
अमित कुमार
DEPONENT
सहायक प्रबन्धक, वेक सर्किल - 8
ग्रेटर नौएडा प्राधिकरण

VERIFICATION:

Verified at New Delhi on this day of , 2023

that the contents of the instant affidavit are true and correct

to the best of my knowledge and belief and nothing material has been concealed thereof.



Amit
अमित कुमार
DEPONENT
सहायक प्रबन्धक, वेक सर्किल - 8
ग्रेटर नौएडा प्राधिकरण

ATTESTED

[Signature]
NOTARY PUBLIC DELHI

07 FEB 2023

ANNEXURE-A (Colly)

Rejuvenated Pond (Pre-Post Picture)

Ajampur Gadi Village Pond

Pre Intervention Picture



Post Intervention Picture



Rejuvenated Pond (*Pre-Post Picture*)

Chauganpur Village Pond (Dadri Tehsil)

Pre Intervention Picture



Post Intervention Picture



Rejuvenated Pond (*Pre-Post Picture*)

Rampur Majra Village Pond (Dadri Tehsil)

Pre Intervention Picture



Post Intervention Picture



Rejuvenated Pond (*Pre-Post Picture*)

Astaulli Village Pond

Pre Intervention Picture



Post Intervention Picture



Work In Progress

Roshanpur Village Pond

Pre Intervention Picture



Work In Progress



Currently water hyacinth removal through machinery is in process

Work In Progress (2 Ponds)

Khodna Kala Village Pond

Pre Intervention Picture

Latitude: 28.545827
Longitude: 77.512087
Elevation: 221.51±8 m
Accuracy: 4.3 m
Time: 07-04-2022 17:10
Note: khodna khurd
Noida

Powered by NoteCam

Work In Progress

Latitude: 28.545963
Longitude: 77.512018
Elevation: 217.91±11 m
Accuracy: 1.5 m
Azimuth: 100° (E)
Pitch: -12.7° (-1.7°)
Time: 01-19-2023 10:29
Note: Khodana Kalan

Powered by AngleCam

Currently Desilting, Embankment strengthening and Bund making is in process

Rejuvenated Pond (*Pre-Post Picture*)

Rauni Village Pond

Pre Intervention Picture



Post Intervention Picture



Rejuvenated Pond (*Pre-Post Picture*)

Salempur Village Pond (Dadri Tehsil)

Pre Intervention Picture



Post Intervention Picture



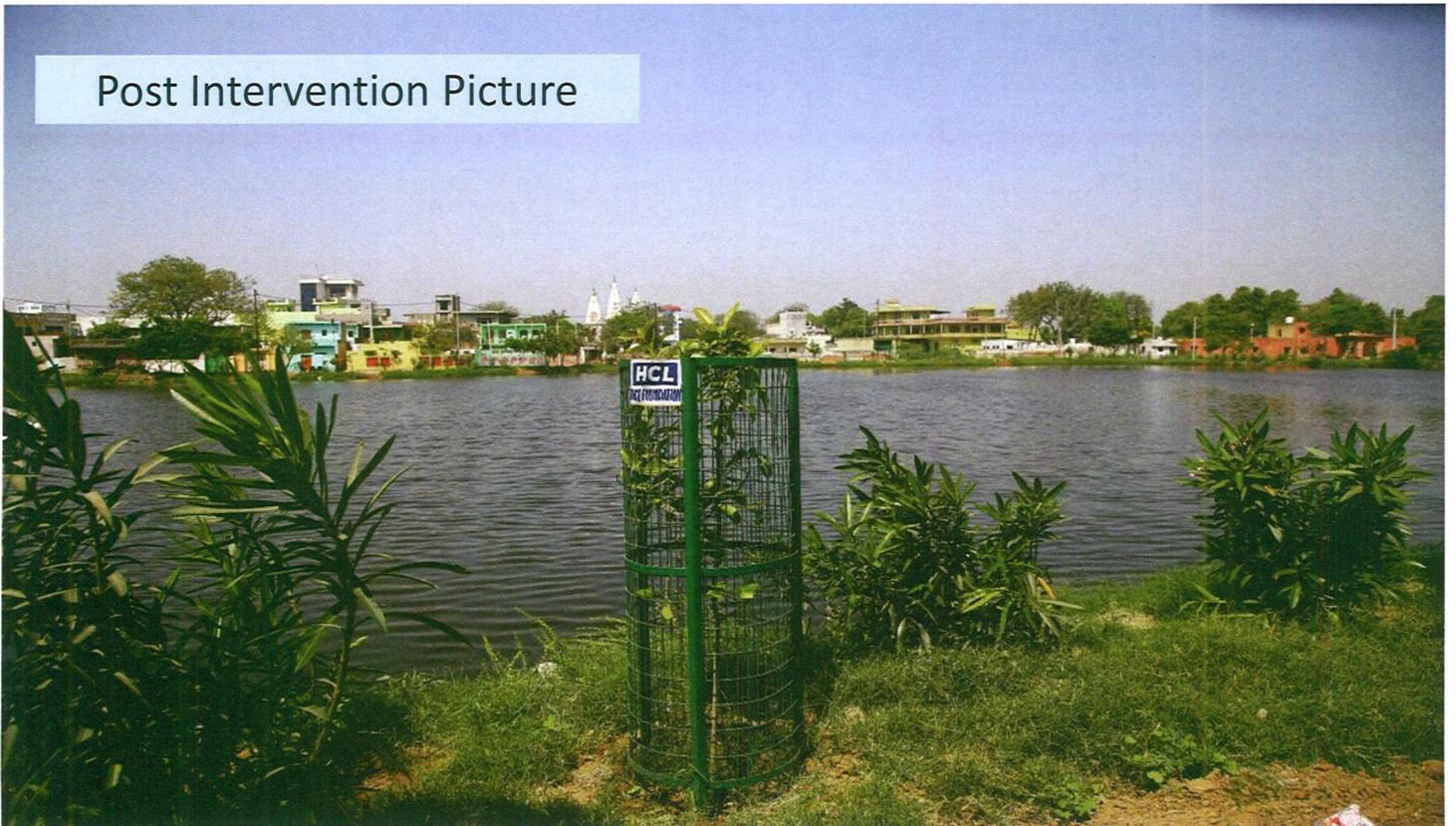
Rejuvenated Pond (*Pre-Post Picture*)

Astaulli Village Pond

Pre Intervention Picture



Post Intervention Picture



Work In Progress (2 Ponds)

Bagpur Village Pond

Pre Intervention Picture



Work In Progress



Currently Desilting, Embankment strengthening and Bund making is in process

Work In Progress

Chithera Village Pond

Pre Intervention Picture



Work In Progress



Currently Desilting, Embankment strengthening and Bund making is in process

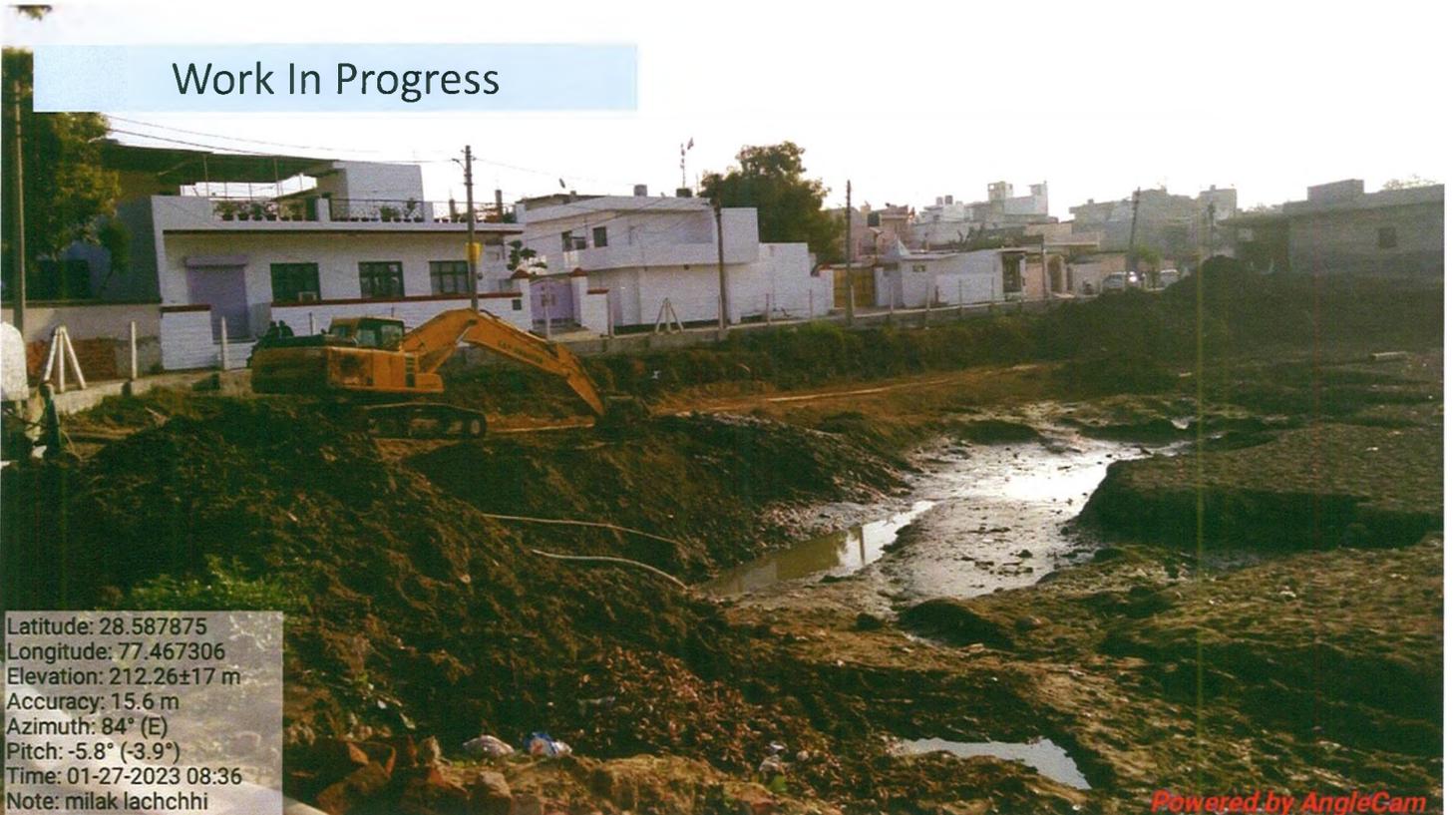
Work In Progress

Milak Lachhi Village Pond

Pre Intervention Picture



Work In Progress



Currently Desilting, Embankment strengthening and Bund making is in process



ग्रेटर नौएडा औद्योगिक विकास प्राधिकरण 20

547

प्लॉट नं०-01, नॉलेज पार्क-4, ग्रेटर नौएडा सिटी, जिला-गौतम बुद्धनगर - 201308

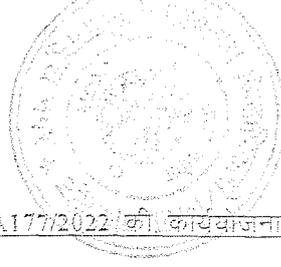
पत्रांक: प्रोजेक्ट/वर्क सर्किल-8/2023/5140

दिनांक 06.01.2023

सेवा में,

जिलाधिकारी महोदय,
गौतमबुद्धनगर।

4.1.23



ANNEXURE-B

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित वाद संख्या- OA177/2022 की कार्ययोजना से सम्बन्धित अतिक्रमण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण द्वारा तालाबों के सौन्दर्यीकरण/विकास हेतु कार्ययोजना के निर्देश दिये गये थे। उप जिलाधिकारी सदर के पत्रांक-427/एस०टी०-एस०डी०एम०-सदर/2022 दिनांक 29.06.2022 के माध्यम से सूची प्रेषित कर अतिक्रमण सम्बन्धी प्रारूप पर अद्यतन स्थिति उपलब्ध कराने की अपेक्षा की गयी थी। तालाबों की सूची में सम्बद्ध टिप्पणी में अतिक्रमण हटाने के लिये धारा-67 की कार्यवाही प्रदर्शित की गयी थी।

अतः तालाबों के अतिक्रमण को हटाये जाने हेतु अब तक की कृत कार्यवाही से अवगत कराना चाहें, ताकि सूचना मा० राष्ट्रीय हरित अधिकरण में योजित वाद हेतु प्रपत्र तैयार किये जाने हेतु प्रेषित की जा सकें।

संलग्नक:- यथोपरि।

(प्रेरणा शर्मा)

O/c अपर मुख्य कार्यपालक अधिकारी

प्रतिलिपि:-

1. स्टाफ ऑफिसर को मुख्य कार्यपालक अधिकारी महोदय के संज्ञानार्थ।
2. वरिष्ठ प्रबन्धक वर्क सर्किल-8 को आवश्यक कार्यवाही हेतु।
3. गार्ड फाईल।

O/c अपर मुख्य कार्यपालक अधिकारी

Advance service of Action taken Report/Compliance Affidavit filed on behalf of Respondent No.9/Greater NOIDA

1 message

CHAUDHARY LAW OFFICES <chaudharylalawoffices@gmail.com>

Tue, Feb 7, 2023 at 7:17 PM

To: sjmathews@gmail.com

In re: O.A. no. 177 of 2022 titled as Abhist Kusum Gupta, vs. State of UP & Ors.

Dear Sir,

Enclosed please find attached the Action Taken Report/Compliance Affidavit filed for and on behalf of the Respondent No. 9/ Greater Noida Authority in the aforesaid matter.

Kindly acknowledge the same.

Regards
Nishi Kant Singh
Advocate

--
for Chaudhary Law Offices
Advocates
K-2017,(LGF)
Chittaranjan Park
New Delhi-110 019.
+91-11-41053797

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 **Compliance Affidavit- Greater Noida.pdf**
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